

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. -216 of 2011(RP) in DFR 1265 of 2011 in A.No. 112 of 2010,
IA No. 217 of 2011(RP) in DFR 1264 in A.No. 102 of 2011 &
IA No. 218 of 2011(RP) in DFR 1266 of 2011 in A. No. 103 of 2011**

Dated: 18th November, 2011

**Present : Hon'ble Mr. Rajesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

IA No. -216 of 2011(RP) in DFR 1265 of 2011 in A.No. 112 of 2010

M/s Balasore Alloys Limited & Ors. Appellant (s)

Versus

**Orissa Electricity Regulatory
Commission & Anr. ... Respondent (s)**

IA No. 217 of 2011(RP) in DFR 1264 in A.No. 102 of 2011

M/s Tata Steel Limited Appellant (s)

Versus

**Orissa Electricity Regulatory
Commission ... Respondent (s)**

IA No. 218 of 2011(RP) in DFR 1266 of 2011 in A. No. 103 of 2011

**M/s Ferro Alloys Corporation
Limited & Ors. Appellant (s)**

Versus

**Orissa Electricity Regulatory
Commission ... Respondent (s)**

Contd...P2/-

Counsel for the Appellant (s) : **Mr. Raj Kumar Mehta**
Mr. Antaryami Upadhayay
Mr. David A.

Counsel for the Respondent(s) : **Mr. Ashok Parija, Sr. Adv.**
Mr. R.M. Patnaik
Mr. P.P. Mohanty

ORDER

Learned counsel for the respondents seek some time to file reply.
Accordingly time is given to file reply on or before **22nd November, 2011.**

Post the matter on **30th November, 2011.**

(P.S.Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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